- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 63 of the Standards of Weights and Measures Act. 1976:—
  - (i) The Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1992 published in Notification No. G.S.R. 50(E) in Gazetta of India dated 17th January, 1992.
  - (ii) The Standards of Weights and Measures (Packaged Commodities) Second Amendment Rules, 1992 published in Notification No. G.S.R. 88(E) in Gazette of India dated the 6th February, 1992. [Placed in Library. See No. LT-1510/92]

Annual Report of and Reviews on the working of the Society for Applied Microwave Electronics Engineering and Research Bombsy for 1987–88, 1988–89 and 1989–90 with Audited Accounts etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table:-

- (1) (a) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombey, for the year 1987–88 along with Audited Accounts.[Placed in Library. Sea No. LT-1511/ 92]
  - (b) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave

- Electronics Engineering and Research, Bombay, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1988-89 together with Audit Report thereon. [Placed in Library. See No. LT-1512/92]
- (c) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Macrowave Electronics Engineering and Research, Bombay, for the year 1989–90.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1989-90 together with Audit Report thereon.[Placed in Library. See No. LT-1513/92]
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1987–88, 1988–89 and 1989–90. [Placed in Library. See No. LT-1514/92]
- (3) A statement (Hindi and English

versions) showing reasons for deley in laying the papers mentioned at (1) and (2) above. [Placed in Library. See No. LT-1515/92]

Annual Report of and Review on the working of the National Productivity Council, New Delhi for 1990–91

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): I beg to lay on the Table:-

- A copy of the Annual Report (Hindi and English versions) for the National Productivity Council, New Delhi, for the year 1990–91 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Productivity Council, New Delhi, for the year 1990–91.[Placed in Library. See No. LT-1516/92]

Annual Report of and Review on the working of the Hindustan Insecticides Limited, New Delhi for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub— section (1) of section 619A of the Companies Act, 1956:—
  - Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1990–91.
  - (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1990–91 along with Audited Accounts and comments of the Comp-

troller and Audinor General thereon.[Placed in Library. See No. LT-1517/92]

(2) A copy of the Memorandum of Understanding for the year 1991–92 between the Rashtriya Chemicals and Fertilizers Limited and Department of Fertilizers, Ministry of Chemicals and, Fertilizers (Hindi and English versions). [Placed in Library. See No. LT-1518/92]

Annual Report of and Review on the Working of the National Institute of Rural Development, Hyderabad for 1990–91

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1990–91.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1990–91 together with Audited Report thereon.
  - (iii) A copy of the Review (Hinds and English versions) by the Government on the working of the National Institute of Rural Development, Hyderabad, for the year 1990–91.[Placed in Library. See No. LT-1519/92]

Annual Report of and Review on the working of the Bharat Leather Corporation Ltd., Agra for 1990–91 and Statement for delay

THE MINISTER OF STATE IN THE